

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

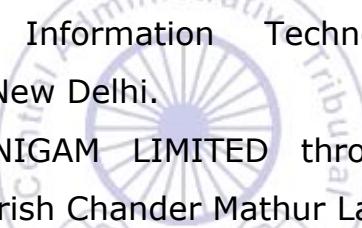
**O. A. No.063/1420/2017
M.A. No.063/664/2018**

Date of decision: 04.05.2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).

1. Jai Pal, HRMS No.200000220, Aged 58 years, S/o Sh. Lachhman Dass, working as Assistant Telecom Technician (ATT), NTR O/o Additional General Manager, Telecom Project, Baddi (H.P.).
 2. Shyam Lal, HRMS No.200000334, S/o Sh. Lodhi Ram, working as Assistant Telecom Technician (ATT), O/o The Sub Divisional Engineer, OFC, Route NTR Nahan (H.P.)-173001.

VERSUS ... APPLICANT

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 1. UNION OF INDIA, through the Secretary to Govt. of India, Ministry of Communications & Information Technology, Department of Telecommunications, New Delhi.
 2. BHARAT SANCHAR NIGAM LIMITED through its Chairman-cum-Managing Director, Harish Chander Mathur Lane, Janpath, New Delhi.
 3. CHIEF GENERAL MANAGER, H.P. Circle, Bharat Sanchar Nigam Limited, SDA Complex, Block No.11, Kasumpti, Shimla-9.
 4. GENERAL MANAGER TELECOM DISTRICT, BSNL, District Solan, Himachal Pradesh.

... RESPONDENTS

PRESENT: Sh. Sandeep Siwatch, counsel for the applicants.
Sh. K.K. Thakur, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. With the consent of parties, matter is taken up for final disposal at this stage.
 2. Learned counsel for the parties are in agreement that claim of the applicants is squarely covered by order dated 17.02.2018 of this

Court in the case of **Poopathi & Ors. Vs. UOI & Ors.** (O.A. No.060/00750/2017) and order dated 23.04.2018 in the case of **Bhagat Ram vs. UOI & Ors.** (O.A. No.063/01039/2017).

3. Accordingly, we dispose of this O.A. with a direction to the respondents to consider the claim of the applicants in the light of relied upon cases. If applicants are found to be similarly situated like the applicants in those case, then benefit be released to them otherwise reasoned and speaking order be passed and the same be communicated to them.
4. The O.A. along with M.A. stands disposed of in the above terms.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 04.05.2018.
Place: Chandigarh.

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